

GOA LEGISLATURE SECRETARIAT
ASSEMBLY COMPLEX PORVORIM - GOA

No.LA/Maint.II/2019/1900

Dated: 29/11/2019

NOTICE

Whereas sealed tenders were invited by the Goa Legislature Secretariat, Assembly Complex, Porvorim – Goa to dispose 4 (four) vehicles by Auction Notice No. LA/Maint.II/2019/1667 dated: 31/10/2019 and 2 quotations were received and opened on 27.11.2019.

And whereas in terms of order No. 7-4-2013/Fin. (Exp.) dated 08/07/2013, where is bid received is more than 25% below the upset price, the Department is required to display the details of the vehicle, the upset price and the highest bid received (only the amount) on the notice board and website for the general public to respond to the notice.

The Committee recommends Lot No. 1 to 4 for 15 days notice for general public with effect from 29/11/2019 to 13/12/2019 in order to respond to this notice. It is further informed that application will have to be accompanied by a demand draft for an amount equal to 25% of the price quoted in in sealed envelope up to 10.30 a. m. 13/12/2019.

Lot. No.	Description of vehicle	No. of Vehicle	Upset value	Highest bid
1	GA-01 G-1789 Toyota Qualis	1 No.	1,60,000/-	42,000/-
2	GA-07 G-2525 Honda City	1 No.	1,00,000/-	35,100/-
3	GA-07 G-8989 Honda City	1 No.	1,80,000/-	35,100/-
4	GA-07 G-3456 Honda City	1 No.	2,00,000/-	37,001/-


(Celiza Fernandes)
Under Secretary, Legislature